less than 50 per cent. Again, even * in the case of kidney transplant, it is | not going to be totally restricted. It is only a sort of move to encourage people that where a kidney transplant is to be undertaken, the donation must come from one of the blood relations. But it does not apply in the case of donation of other organs of human body.

MR. CHAIRMAN: Question No. 86. Absent. Question No. 87.

*86. *[The Questioner (Shri Pramod Mahajan) was absent. For answer* vide col. 37 infra].

Number of Medical Colleges in the country

*87. CHOWDHRY HARI SINGH: Will the Minister of HEALTH AND j FAMILY WELFARE be pleased to state-.

(a) the number of medical colleges in the country;

(b) how many medical graduates pass from these colleges every year; and

(c) whether there is any proposal to open some more medical colleges to meet the country's requirements?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) As per information made available by the Medical Council of India, there are 132 medical colleges in the country.

(b) Approximately 13,000 medical graduates pass-out from these colleges every year.

(c) No, Sir.

चौधरी हरि सिंह : मान्यवर मंत्री जी ने क्वेश्चन के तीसरे जवाब में कहा है कि अब कोई मेडिकल कालेज नहीं खोले जायेंगे। देश में डाक्टरों की कमी है और एक तरह के डाक्टरों की कमी नहीं है, आयुर्वेदिक, तिब्बिया और एलौपथिक तीनों की कमी है। मान्यवर, देश में डाक्टरों की कमी से अंदर इलाज नहीं मिल पाता है। देश में औसत दो हजार से ऊपर एक डाक्टर है। फिर इन सारी कमियों को देखते हुए क्यों नहीं मेडिकल कालेज खोलने की जरूरत मंत्री जी समझते हैं ?

श्री आरिफ मोहम्मद खान : सर, हैल्थ सर्वे और प्लानिंग कमेटी ने यह संस्तुति की थी कि 50 लाख लोगों की आबादी के ऊपर एक मेडिकल कालेज होना चाहिए और डाक्टर और मरीज का जो अनुपात है उसके बारे में उन्होंने कहा था कि एक डाक्टर 3500 मरीजों को देखने के लिए काफी है। श्रीमन, मैं शहरों की भी फिगर देता हूं, हमारे यहां इस वक्त डाक्टर पेशंट प्रेजेंट रेशियो इज एबाउट कि एक डाक्टर 2450 मरीजों पर है। आज जो हमारे पास डाक्टरों की कुल तादाद है वह इतनी है कि जहां एक डाक्टर प्रति 2450 मरीजों पर आता है और श्रीमन, इसीलिए यह जरूरत महसूस नहीं की है।

श्री सभापति : 3500 का किसने कहा है ?

श्री आरिफ मोहम्मद खान : 3500 के लिए एक डाक्टर काफी है और यह कहा है हैल्थ सर्वे एण्ड प्लानिंग कमेटी, 1961 and their recommendation was accepted by the Government.

MR. CHAIRMAN; By the Government of India?

श्री आरिफ मोहम्मद खान : जी हां गवर्नमेंट आफ इंडिया। 1961 में सर्वे हुआ था।

श्री शान्ति त्यागी : क्या हमेशा यह चलेगी। जो आबादी के बारे में आपने कहा। क्या 3500 की फिगर नीचे नहीं आयेगी ? अगर बीमारियां बढ़ेंगी जो बढ़ रहा है तो फिगर नीचे आनी चाहिए।

श्री आरिफ मोहम्मद खान : 3500 की फिगर श्रीमन, मैंने पहले भी कहा कि पहले ही नीचे आ चुकी है। 1961 के सेंसस के मुताबिक कहा गया था कि इतना काफी है, लेकिन इस वक्त जो अनुपात है वह प्रति 2450 पर एक डाक्टर है, जो कुल मिलाकर डाक्टरों की तादाद देश के अंदर है।

चौधरी हरि सिंह : मान्यवर, मैं आपके माध्यम से पूछना चाहता हूं कि देश के बैकवर्ड, पिछड़े और आदिवासी इलाकों में कितने मेडिकल कालेज हैं तीनों प्रकार के और इनमें से स्पेशली कितने हरिजन मेडिकल विद्यार्थी निकलते हैं?

श्री आरिफ मोहम्मद खान : मैंने मेडिकल कालेजेज की सूची अपने उत्तर में दी है।

श्री सभापति : कुछ थोड़ा सा बदल रहे हैं। वे यह कह रहे हैं कि मेडिकल कालेज ऐलोपैथिक के दिये हैं लेकिन वे आयुर्वेद, सिद्धा, यूनानी आदि भी जानना चाहते हैं।

श्री आरिफ मोहम्मद खान : आपने मेडिकल कालेज के बारे सवाल पूछा था, उसका उत्तर है। जो सूचना माननीय सदस्य चाह रहे हैं वह अतिरिक्त सूचना है, वह मैं माननीय सदस्य को उपलब्ध करा दूंगा।

SHRI SUBRAMANIAN SWAMY: Sir, the Minister aid not inform us. I would like him to inform this House as to how many of these Medical Colleges are recognized by the Indian Medical Council and what is the criteria, because there is a very well-known University in Tamil Nadu, called the Annamalai University, and there is a college which has been crying for recognition, called the Muthaiah College. Due to political reasons, perhaps, the State Government does not like the Principal, I do not now... *(Interruptions)*...

SHRI V. GOPALSAMY; What relevance has it? *(Interruptions)* ...

SHRI TINDIVANAM G. VENKATRAMAN: You are casting aspersions. *(Interruptions)*

SHRI V. NARAYANASAMY: When Mr. Subramanian Swamy refers to Tamil Nadu, Mr. Gopalsamy gets up. Mr. Subramanian Swamy has got a iJglit to say something. *(Interruptions)*

MR. CHAIRMAN; Please sit down. How can the State Government come into the picture?

SHRI SUBRAMANIAN SWAMY Because the DMK is a part of the National Front, they may be putting pressure. *(Interruptions)*

MR. CHAIRMAN: The Indian Medical Council is not under the National Front. *(Interruptions)*

SHRI SUBRAMANIAN SWAMY: My straight question is that they are plying havoc with the educational system in Tamil Nadu. You do not know what the D.M.K. is doing there. *(Interruptions)*

Sir, let me ask a straight question. Of these colleges how many have got recognition from the Indian Medical Council? For how many colleges is recognition pending? Is it a fact that recognition for trite Muthaiah College of Medicine in the Annamalai University has been pending because of reasons which the Government... *(Interruptions)* Let him answer, Sir.

SHRI V. GOPALSAMY: It is under the domain of the Indian Medical Council. How does he blame the State Government? *(Interruptions)*

SHRI SUBRAMANIAN SWAMY: Because the DMK i_s a part of the National Front, and without winning a single Lok Sabha seat they are members of the Cabinet. *(Interruptions)*

SHRI V. GOPALSAMY: Sir, it is the domain of the Indian Medical Council. Let him understand it. Does he understand the subject? *(Interruptions)*

SHRI SUBRAMANIAN SWAMY: I am not even from Tamil Nadu. I represent th State of Uttar Pradesh. Why are they getting so excited? *(Interruptions)*

डा. रत्नाकर पाण्डेय : यह बात मंत्री जी के जवाब में उठी है। माननीय सदस्य मंत्री जी से पूछ रहे हैं . . . (व्यवधान) बार-बार सदस्य जवाब दे रहे हैं और मंत्री महोदय चुप बैठे हैं। आप स्वयं सोचें और बतायें।

SHRI V. NARAYANASAMY: Will all the DMK Members sitting here become Ministers in the Janata Dal Cabinet? They have been replying to Mr. Subramanian Swamy. *(Interruptions)*

SHRI SUBRAMANIAN SWAMY: All right. Let me ask whether in this connection recognition by the Indian Medical Council of the Muthaiah College has been held up because of an objection from the State Government. Let me ask the question like that.

MR. CHAIRMAN: There is only one Indian Medical Council.

SHRI SUBRAMANIAN SWAMY: Yes, there is only one Indian Medical Council. Recognition of the Muthaiah College has been held up. I want to know whether it is due to interference or objection from the State Government.

SHRI V. GOPALSAMY: The State Government does not come into the picture.

SHRI ARIF MOHD. KHAN; Sir, the total number of medical colleges recognised by the Medical Council of India is 106, and another ten colleges have been provisionally recognised. Sir, there are certain conditions which are to be satisfied before recognition is given to, a medical, college, and I would like to assure the hon. Member that while giving recognition to a medical' college no non-medical factors will be taken into consideration.

SHRI SUBRAMANIAN SWAMY: Will you find out about the Muthaiah College and let me know about it? I want to know why recognition to the Muthaiah College is being held up.

MR. CHAIRMAN: He wants to know about the Muthaiah College.

SHRI ARIF MOHD. KHAN. He is asking about a specific college. I will look into it and will let the hon. Member know.

SHRI SUBRAMANIAN SWAMY: Thank you.

SHRI PRABHAKAR B. KORE: Sir, the recognised colleges are 106. The remaining 26 are unrecognised colleges. Recognition to them is still pending. I want to know whether the graduates of those medical colleges are getting employment or admission for post-graduation or any other facilities available to those graduating from the recognised colleges.

ME. CHAIRMAN: He says that 26 medical colleges have not been recognised. What is happening to the graduates of those medical colleges? Am I correct, Mr. Kore?

SHRI PRABHAKAR B. KORE: Out of the 132 colleges, 106 have been recognised. The remaining 26 colleges are unrecognised. I want to know whether the graduates from these colleges are getting employed in Government offices, admission for post-graduation and other facilities available to those graduating from the recognised colleges.

SHRI ARIF MOHD. KHAN: I believe the only drawback with it is that if there are any medical colleges which are producing graduates and

the medical colleges are not recognised, then they possibly cannot get employment outside the State in which the medical college is located. In the State in which a medical college is located, they are entitled to the same amount of treatment as graduates from the recognised colleges.

श्री राम नरेश यादव : महोदय माननीय मंत्री जी ने अपने उत्तर में यह कहा कि हैल्थ विभाग की तरफ से जो सर्वे हुआ था उस सर्वे के आधार पर 3500 मरीजों के लिए एक डाक्टर की आवश्यकता पड़ती है, साथ ही साथ यह भी उन्होंने कहा कि इसमें जो वर्तमान स्थिति है उसके आधार पर करीब 2,450 है और यह जो सर्वे हुआ था यह 1961 में हुआ था और आज वर्ष 1990 है। इतने वर्ष 29 साल बीत गए और 29 साल बीतने के बाद जनसंख्या बढ़ी, मरीज जिस तरह से बढ़े हैं वे तो बढ़े हैं साथ ही साथ विभिन्न प्रकार के रोग भी बढ़ गए हैं। क्या माननीय मंत्री जी जो इस तरह की गांवों की स्थिति है बेचारे गरीब लोग जो डाक्टरों के अभाव में इलाज नहीं करा पाते, जहां पर कोई नहीं रहता, इन सारी समस्याओं को ध्यान में रखते हुए पुनः इस दिशा में सर्वे कराने का काम करेंगे ? नम्बर दो, आज की जो आवश्यकता है उस आवश्यकता को ध्यान में रखते हुए देश में जो मेडिकल फैसिलिटीज मिलने का सवाल है उनको ध्यान में रखते हुए क्या कोई नया और भी कालेज खोलने का पुनः विचार करेंगे ?

श्री आरिफ मोहम्मद खान : श्रीमन, मैं माननीय सदस्य श्री राम नरेश यादव जी से सहमत हूं यह सर्वे कई वर्षों पुराना है और इस बीच में वैसे तो सर्वे का आधार बुनियादी तौर पर जनसंख्या था। इसलिए अगर जनसंख्या बढ़ती है तो वह तो उस सर्वेक्षण, जो पुरानी रिपोर्ट ही है वह उस पुरानी रिपोर्ट के आधार पर ही फैसला हो सकता है। लेकिन जनसंख्या के अलावा भी आपने जो और बहुत सारी बातें कही हैं, खास तौर से देश के पिछड़े हुए ग्रामीण क्षेत्रों में डाक्टरों का अभाव या नई-नई बीमारियां इस बीच में जो पैदा हुई हैं तो मैं समझता हूं कि इस पुराने फैसले की श्रीमन पुनर्समीक्षा की जा सकती है और चूंकि जो इसके प्रभारी मंत्री हैं वह यहां नहीं हैं, मैं माननीय सदस्य की भावनाएं उन तक निश्चित तौर पर पहुंचा दूंगा।

श्री राम नरेश यादव : मैंने यह कहा कि फिर से सर्वे कराने का काम करेंगे ?

श्री सभापति : हां, वही कहा है।

श्री मो० सलीम : सभापति महोदय, मैं मंत्री महोदय से यह जानना चाहता हूं कि वह ग्रामीण क्षेत्र में हमारे डाक्टरों की कमी के बारे में बताएं, लेकिन हमारे यहां पिछले कुछ सालों से कैपिटेशन फ़ी के जरिए मेडिकल कालेज ने मैरिट के बजाए रुपये दे कर और काफ़ी रुपये दे कर रिजर्वेशन की व्यवस्था की गई है और इसे वह एक कारोबार समझते हैं प्रोफ़ैशन के अलावा वह इसके रुपये इन्वेस्ट करके बाद में उनको रिटर्न करने की बात करते हैं इसलिए वह ग्रामीण क्षेत्रों में डाक्टर लोग नहीं जाना चाहते पिछले दौर में काफ़ी यह संख्या बढ़ी। नई सरकार इसे रोकने के लिए कैपिटेशन फ़ी के जरिए मैडिकल कालेजेज में एडमिशन, इसके लिए कोई बंदोबस्त करेगी या करने के लिए विचार कर रही है या नहीं ? दूसरा, मेरा सवाल यह है कि इसके साथ-साथ एक सवाल हमारे मान्यवर साथी ने पूछा भी जिसके बारे में यह जो एलोपैथिक सिस्टम बताए हैं लेकिन हमारे कुछ मेडिसन के इंडिजनीस सिस्टम हैं चाहे आयुर्वेदिक हो या तिबिया हो मंत्री महोदय के अनुसार हमारे यहां जनसंख्या के पीछे डाक्टर्ज का रेश्यो अच्छा है, लेकिन गरीब लोग हैं जो पैसे देकर इलाज नहीं करा सकते उनके लिए यह यूनानी और आयुर्वेदिक सिस्टम और इसके मेडिकल कालेज और ट्रेनिंग का बंदोबस्त ज्यादा करने का कोई विचार सरकार के पास है या नहीं ?

श्री आरिफ मोहम्मद खान : श्रीमन्, यह बुनियादी तौर पर यह भी मामला ऐसा है जो राज्य सरकार के अधीन आता है। जो मैडिकल कालेजेज विभिन्न

राज्यों में अलग-अलग संस्थाओं द्वारा स्थापित किए जाते हैं वह मैडिकल काउंसिल आफ् इंडिया के पास अपनी रिकोग्नीशन के लिए तो आते हैं लेकिन उनको स्थापित किए जाने पर किसी किस्म की रोक नहीं है, लेकिन केन्द्रीय सरकार का प्रस्ताव है कि इस सिलसिले में केन्द्रीय सरकार की तरफ़ से एक कानून होना चाहिए जिसकी मदद से उन माल प्रैक्टिसेज़ को रोका जा सके, जिनकी तरफ़ माननीय सदस्य ने ध्यान दिलाया कि जो एलोपैथी के अलावा जो दूसरी पद्धतियां हैं श्रीमन्, उनके द्वारा भी इलाज का प्रबन्ध कराए जाने की तरफ़ सरकार का पूरा ध्यान है।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Establishment of R&D Units by ONGC for speedier indigenisation

***81.** SHRI GHUFRAN AZAM; Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether the Punjab, Haryana ana. Delhi Chamber of Commerce and Industry has submitted a proposal to the Oil and Natural Gas Commission for establishing R&D units with the financial support of the Commission to update the technology/equipment for speedier indigenisation; and

(b) if so, what is the reaction of ONGC thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) One of the suggestions made in a meeting between PHD Chambers of Commerce and Industry and Oil and Natural Gas Commission was that establishment of R & D Units in collaboration with Industry, to provide technology and equipment to the desired standards of the ONGC, may ensure speedier indigenisation. The industry was informed that ONGC would consider any concrete proposals in this regard.

No formal proposal has been received by ONGC so far from PHD Chambers of Commerce and Industry.

(b) Does not arise.

Pilferage of costly spare parts from M/s. Maruti Udyog Ltd.

*83. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that there is a large scale pilferage of costly spare parts from M/s. Maruti Udyog Ltd..

(b) if so, what is the estimated loss suffered by MUL as a result thereof during the years 1987, 1988 and 1939 stating the extent to which the production schedule has been disturbed:

(c) whether Government have made any inquiry into this pilferage-

(d) if so, what are the details thereof; and

(e) what measures have been taken to plug the loopholes, if any, in any in the system to prevent pilferage?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH); (a) No, Sir.

(b) to (d) Do not arise.

(e) Maruti Udyog Ltd, have taken adequate measures to safeguard the Company's property in consultation, with the Central Industrial Security Force, who are responsible for security. For preventing pilferage of spare-parts the following measures in addition to stock verification have also been taken:—

1. Sealing of the spare parts warehouse after working hours,

2. Loading of all material in the presence of security personnel.